

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4568  
ANSWERED ON:22.04.2013  
RELOCATION OF VILLAGES  
Mahto Shri Baidyanath Prasad

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the number of inhabited villages in various tiger reserves in the country;
- (b) whether these villages are being relocated by the Government;
- (c) if so, the number of villages relocated so far and the various packages given to dwellers of these villages for relocation; and
- (d) the time by which all the villages are likely to be relocated out of various tiger reserves in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) The details of villages located inside the core/critical tiger habitats of tiger reserves, as reported by States, are at Annexure-I.
- (b), (c) & (d) Subject to the availability of budgetary allocation under the ongoing Centrally Sponsored Scheme of Project tiger, funding support is provided to States for voluntary village relocation, on mutually agreed terms and conditions, as per the provisions contained in the Wildlife (Protection) Act, 1972, read with the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, with an enhanced package of Rs.10 lakhs / family. The status of relocation, as reported by States, is at Annexure-II.